

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

Pursuant to the directions contained in Order No. 18 of 2022 /RG dated 12-01-2022 issued by the office of the Worthy Registrar General, it is notified for the information of all the concerned advocates/litigants that they shall contact Shri Aamir Amin, System Assistant on his Cell No. 8899948584, for obtaining access to the link with respect to the virtual hearing of the cases which are to be listed before the Hon'ble Vacation Bench presided over by his lordship Hon'ble Mr. Justice Mohd. Akram Chowdhary.

Registrar Judicial,
Srinagar.

18-01-22

Copy to:-

1. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
2. Shri Aamir Amin, System Assistant.

.....for information and necessary action.

Registrar Judicial,
Srinagar

18-01-22